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**IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, CALCUTTA**

**BENCH**

Miscellaneous Application No. 333 OF 2017  
ORIGINAL APPLICATION NO. 1572 OF 2016

(1) SRI GOUR HARI DAS, son of Late  
Ramani Kumar Das, <sup>aged about 45 year</sup> working for gain ~  
as Sr. Law Officer, Posted at Arbn,  
Eastern Railway, residing at 248,  
Ramkrishna Sarani, P.S.- Behala,  
Kolkata-700060.

(2) SRI SUBHENDU GANGOPADHYAY,  
Son of Late M. M. Gangopadhyay,  
working for gain as Law Officer, posted  
at Comml./Sealdah, Eastern Railway,  
Kolkata, residing at 65, K.C.Sarani, P.O.  
& P.S.- Bhadreswar, District-Hooghly,  
Pin-712124.

(3) SRI MAHADEB GHOSH, son of  
Late Santosh Kumar Ghosh, working  
for gain as Law Officer, posted at  
G.M.'s Law Office, Eastern Railway,

*Shatrughan Singh*

*JW*

Kolkata, residing at 23, Ghoshes

Lane, P.O.- Belurmath, P.S.- Bally,

District-Howrah, Pin-711202.

(4) SRI ANSHU KUMAR SHRIVASTA,

son of Late Jugal Kishore Shrivasta,

working for gain as Law Officer, posted

at CPO's office, Eastern Railway,

Kolkata, residing at 13/29/C,

Mohanlal Bhawal Road, P.S.- Bally,

District-Howrah, Pin-711201.

(5) SRI ARUN KUMAR JHA, son of

Late Arjun Kumar Jha, working for

gain as Law Officer, posted at Metro

Railway, Kolkata, residing at 169B,

B. D. Road, P.O.- Hindmotor, P.S.-

Uttarpara, District- Hooghly, Pin-

712233.

(6) SRI SHATRUJEET SINGH, son of

Sri Bramhdeo Singh, working for gain

as Law Officer, posted at CCM's

Office, Eastern Railway, Kolkata,

SWR

Shatrujeet Singh

residing at 82, S.C. Chatterjee Street,  
P.O.- Konnagar, P.S.- Uttarpara,  
District-Hooghly, Pin-712235.

(7) SRI RAKESH KUMAR TEWARY;  
son of Ramji Tewary, working for gain  
as Law Officer, posted at DRM Office,  
ASN., Eastern Railway, Asansol,  
District: Burdwan, residing at Sree  
Maa Apartment, 3<sup>rd</sup> floor, Flat No.05,  
Hutton Road Junction, Ismila More,  
Asansol, District- Burdwan, Pin-  
713301.

... APPLICANTS

-VERSUS-

i) UNION OF INDIA, Service  
through the Chairman, Railway  
Board, Rail Bhawan, Raisina Road,  
New Delhi, Pin-110001.

Shatrujeet Singh

SWJ

ii) THE SECRETARY, Railway

Board, Rail Bhawan, Raisina Road,

New Delhi, Pin-110001.

iii) THE DEPUTY DIRECTOR,

ESTABLISHMENT (G), Railway Board,

Rail Bhawan, Raisina Road, New Delhi,

Pin-110001.

iv) THE GENERAL MANAGER,

Eastern Railway, 17, Netaji Subhas

Road, Kolkata -700001.

v) THE CHIEF PERSONNEL

OFFICER, Eastern Railway, 17, Netaji

Subhas Road, Kolkata-700001.

... RESPONDENTS

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No. M.A. 350/333/2017  
O.A. 350/01572/2016

Date of order: 19.4.2017

Present : Hon'ble Ms. Jaya Das Gupta, Administrative Member

For the Applicants : Mr. N.D. Bandyopadhyay, Counsel

For the Respondents : Mr. S.K. Das, Counsel

**ORDER (Oral)**

Ld. Counsel for both sides are present.

2. This Miscellaneous Application filed under Rule 4(5)(a) of Central Administrative Tribunal (Procedure) Rules, 1987 is accepted.
3. Hence, the M.A. is disposed of.
4. So far as the main O.A. is concerned, it relates to granting higher Grade Pay under MACP Scheme.
5. The respondents are granted 4 weeks time to file reply and thereafter the applicant is granted 2 weeks time to file rejoinder, if any. List this matter before the Registrar on 29.6.2017, who will place the matter on board after the pleadings are complete.

  
(Jaya Das Gupta)  
Administrative Member

SP